

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)

ITEM No.11
CP (IB) No. 132/BB/2022

IN THE MATTER OF:

M/s. Indus Ind Bank Ltd ... Petitioner
Vs.
M/s. Coffee Day Global Ltd ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 22.11.2022

CORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mrs. Chitra Nirmala
For the Respondent : Shri Bhibas V Kittur

ORDER

1. Heard Mrs. Chitra Nirmala, learned Counsel appearing for the Petitioner and Shri Bhibas V Kittur, learned Counsel appearing for the Respondent.
2. At the request of both the parties, list the case on **03.01.2023**.

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(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-sd-

(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)